

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:3717  
ANSWERED ON:19.12.2005  
WORLD BANK FUND FOR HYDROLOGY PROJECTS  
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**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether the Government has allocated 631.83 crore for hydrology projects;
- (b) if so, the details thereof;
- (c) whether World Bank is supporting the projects; and
- (d) if so, the terms and conditions of the World Bank to support the projects?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR HEAVY INDUSTRIES, PUBLIC ENTERPRISES AND WATER RESOURCES (SHRI SONTOSH MOHAN DEV)

- (a) The Government of India has approved the World Bank assisted Hydrology Project Phase-II (HP-II) amounting to Rs. 631.83 crore.
- (b) Hydrology Project Phase-II is to be implemented by 13 States viz. Andhra Pradesh, Chattisgarh, Gujarat, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Orissa, Tamil Nadu, Punjab, Himanchal Pradesh, Goa & Pondicherry and 8 Central agencies viz. Ministry of Water Resources, Central Water Commission, Central Ground Water Board, National Institute of Hydrology, Central Water & Power Research Station, India Meteorological Department, Central Pollution Control Board & Bhakra Beas Management Board over a period of six years. The project objective is to develop the Hydrological Information System (HIS) in the four new states and two new Central agencies in Phase-II who did not participate in Phase-I project. The project will aim to extend and promote the sustained and effective use of HIS and strengthen the capabilities of implementing agencies in HIS data utilization for improved water resources planning and management, apart from awareness building & outreach services about HIS use.
- (c) The Board of Executive Directors of International Bank for Reconstruction and Development (IBRD) has approved Loan for the project.
- (d) The project has been accepted by the World Bank on usual terms of World Bank funding, the main points being the following:
  - i) The Loan is subject to the agreement with World Bank on general conditions, the Loan, execution of the project and financial covenants for the project.
  - ii) The project will be executed over a period of six years.
  - iii) The Borrower shall repay the principal amount of the Loan in accordance with the Loan Agreement.